



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,16th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL SIT AT 2:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
28	<a href="#">I.A.(Civil)/2864/2024</a> B/O in WA/8162/2024 <b>WITH</b> <a href="#">WA/8162/2024</a> (Filing Number)	MAMONI KALITA BEZBARUAH <b>Versus</b> SANGITA HALOI BARUAH AND 4 ORS	MR. P MAHANTA MS C DAS	GA, ASSAM
		MAMONI KALITA BEZBARUAH <b>Versus</b> SANGITA HALOI BARUAH AND 4 ORS A	MR. P MAHANTA	
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
29	<a href="#">WA/323/2024</a> B/O  <b>WITH</b> <a href="#">I.A.(Civil)/2874/2024</a> in WA/323/2024	DIPJYOTI ADHIKARI <b>Versus</b> ZAMALUDDIN AHMED AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR J LOTH	SC, EXCISE DEPTT.
		DIPJYOTI ADHIKARI <b>Versus</b> ZAMALUDDIN AHMED AND 4 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR J LOTH	

LEAVE NOTE OF ADVOCATES FOR 16/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
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6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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16)	MR. D KAKOTI	11-09-2024	To	17-09-2024



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
89	<a href="#">WP(C)/3888/2024</a> B/O	PALASHI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R DE MR H DAS	SC, HIGHER EDU GA, ASSAM MR S BORTHAKUR(R-3) MR. D GOGOI (R-3) SC, REVENUE
<b>MOTION</b>				
90	<a href="#">WP(C)/4737/2024</a> B/O	DEEPSHIKHA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R TALUKDAR	GA, ASSAM SC, HEALTH
<b>ORDERS</b>				
91	<a href="#">Review.Pet./129/2024</a> WP(C)/3048/2023 (D/O), FIXED	ARUP KAR AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)
92	<a href="#">Review.Pet./130/2024</a> WP(C)/3051/2023 (D/O), FIXED	ARJUARA BEGUM AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR H K NATH A J KASHYAP MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM MR. K P PATHAK (r-7)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[THIS BENCH WILL SIT AT 10:30 A.M. AND  
WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
22	<a href="#">WP(C)/1949/2021</a> PART-HEARD, BY SLIP	SHEIKH MEHBUB ALOM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
23	<b>WITH</b> <a href="#">WP(C)/2083/2021</a>	SHAH ALOM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM

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**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 3**

**[DIVISION BENCH-II**

**THIS BENCH WILL SIT AT 2:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
24	<a href="#">W.P.(CrI.)/27/2024</a> FIXED	RUPAM BHAKAT <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM
25	<a href="#">WP(C)/4615/2024</a> FIXED	MD. SAKAT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD MR E AHMED	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b><u>ORDERS</u></b>				
26	<a href="#">I.A.(Civil)/2828/2024</a> B/O, WITH LCR in <a href="#">WP(C)/946/2024</a>	MD MUKTAR HUSSAIN @ ALI @ MD. MUKFAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">WP(C)/946/2024</a>	MD MUKTAR HUSSAIN @ ALI @ MD. MUKFAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
48	<a href="#">WP(C)/4735/2024</a> B/O	NIPPON PAPER MILLS PRIVATE LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, ELEM. EDU SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATIONS CORPORATION LTD. SC, FINANCE
<b>ADMISSION</b>				
49	<a href="#">WP(C)/590/2019</a> FIXED	M/S. J.K. TRADE AND COMMERCE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. J ABBAS	GA, ASSAM MR. I CHOWDHURY S.C., ASSAM STATE HOUSING BOARD MR. T R GOGOI, SC,ASHB SC, WATER RESOURCE
50	<a href="#">WP(C)/1107/2019</a> FIXED	RAJESH HORLALKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR J ISLAM MR. A SAIKIA MR. A S ALI	SC, P AND R.D. GA, ASSAM SC, FISHERY SC, REVENUE
51	<a href="#">WP(C)/318/2024</a> FIXED	14/15 NO. NISHARI HARIA NADI SAMABAI SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS A HUSSAIN S AHMED	SC, P AND R.D. GA, ASSAM SC, FISHERY SC, REVENUE
<b>ORDERS</b>				
52	<a href="#">I.A.(Civil)/2770/2024</a> B/O in <a href="#">WP(C)/1947/2024</a>	THE MUNICIPAL BOARD HAILAKANDI <b>Versus</b> ASHOK KUMAR DAS AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM MR H I CHOUDHURY
	<b>WITH</b> <a href="#">WP(C)/1947/2024</a>	ASHOK KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. N J KHATANIAR MR REZABUL HOQUE PRAKASH BORAH	GA, ASSAM MR S M T CHISTIE(R-6) MR. A M BARBHUIYA (R3, R4, R5) MR B KAUSHIK(R-6) MR. S HAZARIKA(R-6) MS S R MAZARBHUIYA (R3, R4, R5) MS A BEGUM (R3, R4, R5) S. M. ZINNA (R3)



**WITH**  
[I.A.\(Civil\)/2696/2024](#)  
**in** WP(C)/1947/2024

MUJIBUR RAHMAN BARBHUIYA  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR B KAUSHIK(R-6)  
MR. S HAZARIKA  
MR. S HAZARIKA

GA, ASSAM  
MR. N J KHATANIAR

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
54	<a href="#">WP(C)/4623/2024</a> FIXED	NAZRUL ISLAM LASKAR <b>Versus</b> CIPLA AND ANR	MR. A Y CHOUDHURY MS. T A AHMED I HASHMI MR. T A CHOUDHURY	
55	<a href="#">WP(C)/4739/2024</a> B/O	BISWAJIT DAS AND 109 ORS <b>Versus</b> THE STATE OF ASSAM AND 97 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, PWD
<b>ADMISSION</b>				
56	<a href="#">WP(C)/3555/2020</a> FIXED	PRABHAT KUMAR KALITA AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA	MR. A BHATTACHARJEE, SC, PNRD P.P.DUTTA, S.C., APSC SC, FINANCE DEPTT.
<b>HEARING</b>				
57	<a href="#">WP(C)/1053/2024</a> FIXED	BHUPESH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM

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**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
56	<a href="#">WP(C)/2612/2020</a> B/O	DULAL SARMAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS A BUJARBARUAH	SC, ELEM. EDU SC, FINANCE
<b>ORDERS</b>				
57	<a href="#">WP(C)/6799/2023</a> B/O	DR. MOUSUMI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M A ISLAM MR J I MONDAL	SC, HIGHER EDU
58	<a href="#">WP(C)/3929/2024</a> B/O	MADHAB CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.

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**2:00 PM to 4:45 PM**

**[ For Monday,16th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**HEARING**

15	<a href="#">Crl.A./163/2018</a> 6 Y 4 M 27 D :WITH LCR 4 FILES, P.B.-2, B/O	SRI ABDUL KHALIQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR Z KAMAR (P1) MR. A IKBAL MR H R CHOUDHURY (P1) MR H R CHOUDHURY (P1) MR R KARIM MR. P S BISWAS	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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9)	MR. S B PRASAD	12-09-2024	To	16-09-2024
10)	MRS. R S CHOWDHURY	16-09-2024	To	18-09-2024
11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
14)	MR D K DAS	16-09-2024	To	27-09-2024
15)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
16)	MR. D KAKOTI	11-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Monday,16th September 2024]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
60	<a href="#">Crl.Pet./1128/2024</a> B/O	ABU SADEQUE ISHTIAQUE AHMED CHOUDHURY <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR A AHMED	SPL. PP, C.B.I.
61	<a href="#">AB/2426/2024</a> FIXED	SUSIL GOUR @ SUSHIL GOURH <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
<b>ADMISSION</b>				
62	<a href="#">Crl.Pet./1264/2022</a> FIXED  <b>WITH</b> <a href="#">I.A.(Crl.)/312/2023</a> <b>in</b> Crl.Pet./1264/2022	DR. FARHIN IQBAL <b>Versus</b> THE STATE OF ASSAM AND ANR  SURANJANA HAZARIKA, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. R J DAS MRS S SAIKIA  MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM  PP, ASSAM
<b>BAIL HEARING (BA)</b>				
63	<a href="#">Bail.Appln./2640/2024</a> FIXED	AIJAL ALI @ SABDAN <b>Versus</b> THE STATE OF ASSAM	MR. J ABBAS MS. B LASKAR I HOQUE	PP, ASSAM
<b>BAIL HEARING</b>				
64	<a href="#">AB/2240/2024</a> FIXED	REJAUL KARIM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN M.A. ISLAM MR H A RASHID MR A MALEK	PP, ASSAM
65	<a href="#">AB/2275/2024</a> WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	MOSIRON BIBI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

**ORDERS**

66	<a href="#">Crl.A./110/2023</a> WITH OFFICE NOTE, LCR AND P.B. FIXED	FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/262/2023</a> <b>in</b> Crl.A./110/2023	FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
<b>HEARING</b>				
67	<a href="#">Crl.Pet./373/2013</a> WITH LCR, FIXED	LAL CHAND AGARWALA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION C.B.I and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR.A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI SC, C B I SC, CBI
	<b>WITH</b> <a href="#">Crl.M.C./676/2014</a> <b>in</b> Crl.Pet./373/2013	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> LAL CHAND AGARWALA	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY
	<b>WITH</b> <a href="#">Crl.Pet./226/2013</a>	MD. GIASUDDIN AHMED and ANR. <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION C.B.I and ANR.	MR Z KAMAR MR.S SHARMA MR.J DEKA MR B TALUKDAR MR A SHORIF	MR.K K BHATRA MR.A C BURAGOHAIN MR.R K BHATRA SC, CBI SC, C B I
	<b>WITH</b> <a href="#">Crl.Pet./372/2013</a>	JAYDEV DAS <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR.M K CHAKRAVORTTY MR.Z ARAFAT MR.P I JOSE	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI SC, C B I SC, CBI
	<b>WITH</b> <a href="#">Crl.M.C./516/2013</a> <b>in</b> Crl.Pet./372/2013	JAYDEV DAS <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS.	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	SC, CBI
	<b>WITH</b> <a href="#">Crl.M.C./677/2014</a> <b>in</b> Crl.Pet./372/2013	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> JOYDEV DAS	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
55	<a href="#">I.A.(Civil)/2039/2018</a> WITH LCR, FIXED in <a href="#">MACApp./154/2013</a>	SHRI DEBORAM BORAH <b>Versus</b> GOPI THAKURIA and 2 ORS.	MR. S K MEDHI MR.A DAS MR.J DAS	MR.M CHETIA MS. A G CHOUDHURY (R1) MR. K K BHATTACHARJEE (R1)
	<b>WITH</b> <a href="#">MACApp./154/2013</a>	DEBORAM BORAH <b>Versus</b> GOPI THAKURIA and 2 ORS.	MR.S K MEDHI MR.A DAS MR.J DAS	MS.R D MOZUMDAR MR.M CHETIA MS. A G CHOUDHURY (R1) MR. K K BHATTACHARJEE (R1)

LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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16)	MR. D KAKOTI	11-09-2024	To	17-09-2024



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
50	<a href="#">I.A.(Civil)/2825/2024</a> B/O in WP(C)/595/2023	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM, DEPARTMENT OF HOUSING AND URBAN AFFAIRS <b>Versus</b> ABDUL HANNAN LASKAR AND 18 ORS	SR. GA, ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA
	<b>WITH</b> <a href="#">WP(C)/595/2023</a>	ABDUL HANNAN LASKAR AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1417/2023</a> in WP(C)/595/2023	ABDUL HANNAN LASKAR AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, P AND R.D. GA, ASSAM
51	<b>WITH</b> <a href="#">WP(C)/605/2023</a>	MUSTAFA AHMED CHOUDHURY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	GA, ASSAM
52	<b>WITH</b> <a href="#">WP(C)/606/2023</a>	MIA KHAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1374/2023</a> in WP(C)/606/2023	MIA KHAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1925/2023</a> in WP(C)/606/2023	JASHIM UDDIN LASKAR AND 16 ORS <b>Versus</b> MIA KHAN AND 9 ORS.	MR. K K DEY MR V K BAROOAH	MR H R A CHOUDHURY SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR F U BARBHUIYA
53	<b>WITH</b> <a href="#">WP(C)/3892/2023</a>	HIRANMOY DAS AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR. M A CHOUDHURY MS S DAS MS R DEKA	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH**

**ITEM NO. 44 IN THE DAILY CAUSE LIST  
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
54	<a href="#">Crl.A./364/2018</a> B/O	CHOLAMANDALAM INVESTMENTS AND FINANCE CO. LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R DE MR. P NEOG	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI PP, ASSAM
<b>ADMISSION</b>				
55	<a href="#">Crl.Pet./893/2024</a> FIXED	SUBRATA SARKAR @ PANKAJ SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ALAM MR B M DEKA MR. M ALAM S A CHOWDHURY MR. Z H BORA	PP, ASSAM MS. P. AGARWAL, AMICUS CURIAE (R-2)
<b>BAIL HEARING (BA)</b>				
56	<a href="#">Bail Appln./2053/2024</a> FIXED	RAJIB PEGU <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
<b>BAIL HEARING</b>				
57	<a href="#">AB/1208/2024</a> WITH OFFICE NOTE, FIXED	NEKIBUR RAHMAN @ NEKIBUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
58	<a href="#">AB/1881/2024</a> FIXED	ROJOB ALI @ RAJAB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M KHAN MR T T MONI	MR. A KALAM(R-2) PP, ASSAM
59	<a href="#">AB/2113/2024</a> B/O	DR MRIDU PABAN NATH <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
<b>ORDERS</b>				
60	<a href="#">Crl.A./218/2024</a> WITH OFFICE NOTE AND LCR, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/644/2024</a> <b>in</b> <a href="#">Crl.A./218/2024</a>	DIPANKAR KUMAR SINHA <b>Versus</b> THE STATE OF ASSAM AND ANR.  DIPANKAR KUMAR SINHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY MS A DEKA  MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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**[AT 02:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH- IV AND V**

**THIS BENCH WILL SIT AT 2:00 P.M.**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
26	<a href="#">I.A.(Civil)/2839/2024</a> B/O in WP(C)/210/2024	OIL AND NATURAL GAS CORPORATION LIMITED AND 4 ORS <b>Versus</b> M/S SPECTRON ENGINEERS PRIVATE LIMITED AND ANR	MR. D SAIKIA MS N K DEVI MR N ANIX SINGH MS. PADMINI BARUA	MR K P PATHAK
	<b>WITH</b> <a href="#">WP(C)/210/2024</a>	M/S SPECTRON ENGINEERS PRIVATE LIMITED AND ANR <b>Versus</b> OIL AND NATURAL GAS CORP LTD AND 4 ORS	MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	MR G N SAHEWALLA (r-1 to 5) MR. D SAIKIA(R-1 TO 5) MS N K DEVI MS N K DEVI MR N ANIX SINGH(R-1 TO 5) MR N ANIX SINGH(R-1 TO 5) MS. PADMINI BARUA(R-1 TO 5) SC, ONGC MR. N A SINGH
<b>ADMISSION</b>				
27	<a href="#">WP(C)/1880/2024</a> FIXED	NIRUPAMA TALUKDAR AND 2 ORS <b>Versus</b> STATE BANK OF INDIA AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	
<b>ORDERS</b>				
28	<a href="#">I.A.(Civil)/2822/2024</a> B/O, IN CRP/349/2014 (D/O) in MC/38/2023 <b>WITH</b> <a href="#">MC/67/2024</a>	GAURI SHANKAR SHARMA <b>Versus</b> ROOP CHAND KUCHERIA  GAURI SHANKAR SHARMA <b>Versus</b> ROOP CHAND KUCHERIA AND 9 ORS	MR. B J MUKHERJEE MR. H BURAGOHAIN  MR. B J MUKHERJEE MR. H BURAGOHAIN	MR. R C SANCHETI

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
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5)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
6)	MS. B M CHETRI	11-09-2024	To	06-11-2024
7)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
8)	MS. S G BARUAH	11-09-2024	To	25-09-2024
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11)	J SHARMA	17-09-2024	To	04-10-2024
12)	MR. Y S MANNAN	16-09-2024	To	20-09-2024
13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
14)	MR D K DAS	16-09-2024	To	27-09-2024
15)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
16)	MR. D KAKOTI	11-09-2024	To	17-09-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Monday,16th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### - PRONOUNCEMENT OF JUDGEMENT / ORDER -

51	<a href="#">Crl.A./49/2013</a> (AT 2:00 PM)	MANAB LAHKAR <b>Versus</b> MUKUNDA RAM DAS and ANR	MR.S C BISWAS MR.H RAHMAN MR.B CHOUDHURY MR.M K NATH MR. C S RAY MS.A DEY MR. D KAKOTI MS P GUPTA MR.D BANIA MISS S SARKAR	MR M J QUADIR MR. N ANSARI PP, ASSAM
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#### MOTION (BA)

52	<a href="#">Bail Appln./2798/2024</a> B/O	ABINASH MAHATO <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
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#### MOTION

53	<a href="#">Crl.Rev.P./347/2024</a> FIXED	SUREN KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM
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WITH

[I.A.\(Crl.\)/847/2024](#)  
in Crl.Rev.P./347/2024

	SUREN KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM
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54	<a href="#">AB/2462/2024</a> B/O	DR NARMADA HIDANGMAYUM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U K DEKA MS. P BORAH	PP, ASSAM
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#### ADMISSION

55	<a href="#">Crl.Pet./848/2024</a> B/O	CANARA BANK <b>Versus</b> THE STATE OF ASSAM	MR. M SHARMA MRS. S ISLAM MS. S YASMIN MR R KALITA	PP, ASSAM
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#### BAIL HEARING (BA)

56	<a href="#">Bail Appln./2615/2024</a> WITH OFFICE NOTE, FIXED	EBADUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
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#### BAIL HEARING



57	<a href="#">AB/1156/2024</a> FIXED	LALIT KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. M L PANDIA MR. M R SODIAL MS. N K PODDAR	MR. DITUL DAS(INFORMANT) PP, ASSAM
58	<a href="#">AB/2191/2024</a> WITH OFFICE NOTE, FIXED	GUPESWAR GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYYA	MR. M HUSSAIN(R-2) MR I A HAZARIKA (R-2) PP, ASSAM
59	<a href="#">AB/2308/2024</a> WITH OFFICE NOTE, FIXED	RAKESH MUSHAHARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B NATH	PP, ASSAM

**ORDERS**

60	<a href="#">Crl.L.P./7/2024</a> FIXED in Crl.A./346/2024	ARCHANA DEKA <b>Versus</b> MADAN DEKA AND 2 ORS.	MS B R A SULTANA (LEGAL AID COUNSEL)	MR. M RAHMAN(R-1,2) MR. M DASGUPTA(R-1,2) MD S ALI(R-1,2) MR M RAHMAN(R-1,2) PP, ASSAM
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**WITH**

[Crl.A./346/2024](#)  
(Filing Number)

ARCHANA DEKA  
**Versus**  
MADAN DEKA AND ANR. H

MS B R A SULTANA

**WITH**

[I.A.\(Crl.\)/145/2024](#)

ARCHANA DEKA  
**Versus**  
MADAN DEKA AND 2 ORS.

MS B R A SULTANA (LEGAL PP, ASSAM  
AID COUNSEL)

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

-

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
3)	MR. R K BHATRA	15-09-2024	To	20-09-2024
4)	MR. P P BARUAH	13-09-2024	To	20-09-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
60	<a href="#">Bail Appln./2229/2024</a> WITH OFFICE NOTE, FIXED	ATAUR RAHMAN @ ATHWAR RAHMAN <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
61	<a href="#">Bail Appln./2306/2024</a> WITH OFFICE NOTE, FIXED	MD SHUHUD AHMED LASKAR <b>Versus</b> N.C.B.	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
<b>ORDERS</b>				
62	<a href="#">MACApp./325/2018</a> WITH LCR, FIXED	DR ANGSHUMITA GOGOI PHUKAN and 2 ORS <b>Versus</b> SRI KANAK HAZARIKA and 4 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. R BORA	MR H BURAGOHAİN (R3) MR S S SHARMA (R3) MS L SHARMA (R3) MR DEBANUJ DUTTA (r-1)
63	<a href="#">I.A.(Civil)/2624/2024</a> WITH LCR, FIXED in <a href="#">MACApp./429/2023</a> <b>WITH</b> <a href="#">MACApp./429/2023</a>	RAMENA BEGUM AND 2 ORS. <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD.  ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> RAMENA BEGUM AND 4 ORS. H	MR. C SHARMA  MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR S DUTTA MR S DUTTA  MR. C SHARMA (r-1 TO 3)

LEAVE NOTE OF ADVOCATES FOR 16/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSE LIST- I ]

[ FOR MONDAY, THE 16<sup>TH</sup> DAY OF SEPTEMBER, 2024 ]

[AT 2:00 PM]

BEFORE

**HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY**

[COURT NO: 20]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING** ]

## ORDERS

- |    |                               |   |   |
|----|-------------------------------|---|---|
| 1. | ELECTION PET. 1/2024<br>FIXED | KOMPU DOLO<br><b>VERSUS</b><br>HAYENG MANGFI                        | MINKI BOJE<br>TAKAR BAGANG<br>REBIKA REBE<br>M G SINGH  |
| 2. | ELECTION PET. 2/2024<br>FIXED | SHRI NYASAM JONGSAM<br><b>VERSUS</b><br>SHI TESAM PONGTE AND 2 ORS. | PETITIONER IN<br>PERSON<br>GEGUM LOLLEN<br>GAMKEN BAM<br>TABA TOKUR<br>GEKEN INGO<br>KHODA APA<br>KIRMANI LOLLEN<br>Y MUGLI |

## **WITH**

- |  |   |           |                  |
|--|---|-----------|------------------|
| I.A.(C) 140/2024<br>IN ELECTION PET.<br>2/2024 | THE DISTRICT ELECTION<br>OFFICER<br><b>VERSUS</b><br>NYASAM JONGSAM AND 3 ORS | NANI ANJU | APPEAR IN PERSON |
|--|---|-----------|------------------|